

- (15) S.O. 1106(E), dated the 6th March, 2024, entrusting certain sections of new NH-34 in the State of Uttar Pradesh, as mentioned therein, to the National Highways Authority of India.
- (16) S.O. 1336(E), dated the 14th March, 2024, entrusting certain sections of NH-31 in the State of Bihar, as mentioned therein, to the National Highways Authority of India.
- (17) S.O. 1761(E), dated the 22nd April, 2024, amending the Principal Notification No. S.O. 304(E), dated the 19th January, 2024.
- (18) S.O. 1984(E), dated the 14th May, 2024, amending the Principal Notification No. S.O. 1426(E), dated the 5th May, 2017.
- (19) S.O. 2265(E), dated the 13th June, 2024, entrusting certain sections of NH-353I in the State of Maharashtra, as mentioned therein, to the National Highways Authority of India.

[Placed in Library. For (1) to (19), See No. L.T. 162/18/24]

Report and Accounts (2022-23) of NIFT, New Delhi and related papers

वस्त्र मंत्रालय में राज्य मंत्री (श्री पबित्र मार्गेरिटा): महोदय, मैं राष्ट्रीय फैशन प्रौद्योगिकी संस्थान अधिनियम, 2006 की धारा 21 की उप धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Thirty-Seventh Annual Report and Accounts of the National Institute of Fashion Technology (NIFT), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 163/18/24]

#MOTION OF THANKS ON THE PRESIDENT'S ADDRESS - Contd.

श्री सभापति: जो सतीश चंद्र दूबे जी के साथ हुआ, वह मेरे साथ भी हुआ था। कई बार वह कागज नहीं होता है, तो फिर ऐसा होता है। इनके मंत्री बनने के बाद जब मेरी इनसे चर्चा हुई, I can tell you that his performance will be one of the best. ये बहुत ही committed हैं, passionate हैं और अपनी बात को समझते हैं। इसलिए मुझे थोड़ा अजीब लगा कि ऐसा व्यक्तित्व है, ये 9 बार तो

Further Discussion continued from 28.6.2024.